

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:5061  
ANSWERED ON:13.08.2014  
CONVERSION OF FOREST LAND INTO LAND BANK  
Ahir Shri Hansraj Gangaram

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether the Government has received proposal from Maharashtra seeking permission for converting Jhudpi forest of Nagpur revenue area into land bank;
- (b) if so, the details thereof; and
- (c) the present status of the proposal?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT FORESTS, AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKER)

(a)to (c) The Central Government has not received any specific proposal from the State Government of Maharashtra seeking permission for converting Jhudpi forest of Nagpur revenue area into land bank. However, the Ministry of Environment, Forest and Climate Change in consultation with the State Government of Maharashtra has formulated a simplified procedure for submission of category wise (fragmented land, encroachment and under no-forestry use) consolidated proposal at Taluka level for diversion of Zudupi Jungle land under the Forest (Conservation) Act, 1980. Finalized simplified procedure for submission of consolidated proposals for diversion of zudupi jungle land under the Forest (Conservation) Act, 1980 has been communicated to the State Government of Maharashtra vide this Ministry's letter dated 4.03.2014.